NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/182/2016

NAME OF THE PETITIONER(S)

: S. Kadirvel & 13 others

NAME OF THE RESPONDENT(S)

: M/s CIGFIL Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Gow Ri. V FURAMANISS HANKAR

THRIYAMBAK KANNAN & ROHAN CHERIAN R. 100 2,3

ORDER

Ms V Gowri, counsel for petitioners present. Shri Rohan Cherian, representing counsel for R2 & R3 present. No representation on behalf of R1 & R4. It is observed that on the last date of hearing also, there was no representation on behalf of R1 & R4. In case there is no representation on their behalf on the next date of hearing, appropriate order shall be passed. Time extended at request of counsel for petitioners for submitting arguments. Put up on 17.03.2017 at 10.30

<u>A.M.</u>

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)